


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 316/9/HDB/2018
NAME OF THE COMPANY	Suvarna Rotoprint Tech Pvt Ltd
NAME OF THE PETITIONER(S)	Raj Packaing Industrines Ltd
NAME OF THE RESPONDENT(S)	Suvarana Rotoprint Tech Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rajeev Ratna	Advocate	rajeevratnacadvocate@gmail.com 9533621522.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.S.Rajeev Ratna present for Petitioner.

None appeared for Respondent.

Respondent not filed counter.

It is treated that Respondent has no counter to file.

List the matter on 04.10.2018 for hearing before admission.


MEMBER JUDICIAL